

made available. Secondly, there should be clear-cut ideas as to how this money is going to be spent. Thirdly, we are very clear in our mind as to how the money has to be utilised and this information can be given to the concerned Ministry. The concerned Ministry has to be very clear on this point. They have to remove the confusion that is prevailing with them and then they have to pass on that information to the State Governments not to obstruct this kind of scheme being implemented. On these three points we shall have to be very clear and I request you to please see that this is done.

(Interruptions)

MR. SPEAKER: I think we will take the rest of the things on the next working day. Now, papers to be laid on the Table.

12. 31 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review on the working of Agricultural and Processed Food Products Export Development Authority, New Delhi for 1992-93, and statement showing reasons for delay in laying these papers.

[English]

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1992-93.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6299/94]

Consolidated Annual Accounts of the Employees Provident Fund Organisation, New Delhi for 1992-93 and statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A.SANGMA): Sir, I beg to lay on the Table:-

- (1) A copy of the Consolidated Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1992-93, together with Audit Report thereon under sub-section (9) of Section 5A of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952.
 - (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library. See No. LT-6300/94]

Annual Report and Review on the working of Delhi Financial Corporation for 1992-93, alongwith Audited Report and statement showing reasons for delay in laying these papers etc.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A.SANGMA): Sir, on behalf of Shri M.V.Chandrashekhara Murthy, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation for the year 1992-93, alongwith Audited Accounts under sub-section (3) of section 38 of the State Financial Corporations Act 1951.
- (ii) A copy of the Audit Report (Hindi and English versions) of the Accounts of the Delhi Financial Corporation for the year 1992-93 under sub-section (7) of section 37 of the State Financial Corporation Act, 1951.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Financial Corporation for the year 1992-93.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No.LT-6301/94]
- (3) A copy each of the following papers (Hindi and English versions) under

sub-section (4) of section 15 of the Securities and Exchange Board of India Act, 1992:-

- (a) (i) A copy of the Annual Statement of Accounts of the Securities and Exchange Board of India for the period from the 21st February, 1992 to the 31st March, 1992.
[Placed in Library. See No.LT-6302/94]
- (ii) A copy of the Annual Statement of Accounts of the Securities and Exchange Board of India for the year 1992-93.
[Placed in Library. See No. LT-6303/94]
- (b) A copy of the Audit Report on the Accounts of the Securities and Exchange Board of India for the period from the 21st February, 1992 to the 31st March, 1993.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT-6304/94]

12. 32 hrs.

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[English]

SECRETARY-GENERAL: I beg to lay